

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

(IB)-23(PB)/2018

IN THE MATTER OF:

Daimler Financial Services Pvt. Ltd.

.... **APPLICANT / PETITIONER**

Vs

Sharnam Industries Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President**

**SH. S.K. MOHAPATRA
Hon'ble Member (T)**

PRESENTS:

For the Petitioner(s):-

**Mr. Rahul Lal Akhriya and Ms. Shruti,
Advocates**

For the Respondent(s):-

ORDER

For Order, see (IB)-22(PB)/2018.

09.02.2018
V.Sethi